NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 01.09.2020 NOTICE

Take notice that the following matters listed on 01.09.2020 at 02:00 PM in the Court - II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT)	IDBI Bank	Manmeet Singh	Arjun AsthanaR1
	(Ins) No. 553 of	Vs.		Shreyan Parth D.
	2019	Mamta Binani & Ors.		Tandon- R3
				Edupuqanti-R2
	Part Heard	With		
2.	Comp. App. (AT)	Deccan Chronicle Marketeers &	Krutika Raghavan	Shreyas
	(Ins) No. 982 of	Ors.		Edupuganti-R1
	2019	Vs.		PBA
		Deccan Chronicle Holdings &		Srinivasan- R2
	Part Heard	Anr.		

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By the order of Hon'ble Acting Chairperson

1. Notice Board -sd/-

2. Website: www.nclat.nic.in Registrar